(e) if so, the details thereof?

Written Answers

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THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKAT-RAMAN): (a) Yes, Sir.

(b) and (c) This Ministry is primarily concerned with development of National Highways only and all other roads fall within the purview of the respective State Govts. As regards National Highways, the VIIIth Five year Plan provides for two laning in 1350 Kms and four laring in about 650 Kms. However, its implementation will depend upon the availability of resources.

(d) and (e) Mostly four laning of National Highways is being undertaken under various externally aided programmes, in the last several years. About 1000 Kms of four laning has already been taken up under these programmes.

Compulsory Registration of Marriages

1122. SHRI GOVINDRAO ADIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are contemplating to review its stand on bringing new legislation requiring compulsory registration of all marriages in the country; and

(b) if so, the details thereof and the time by which the legislation is likely to be ready for bringing before the Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) No, Sir.

(b) Question does not arise.

Jain Commission of Inquiry

1123. SHRI SANATAN BISI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Justice M.C. Jain Inquiry Commission has repeatedly criticised Government for not cooperating with Commission as reported in "Times of India", dated 1st July, 1996 and

(b) if so, the details of reaction taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) and (b) This News-item has come to the notice of the Government. Government is extending fullcooperation to the Jain Commission of Inquiry.

Multipurpose Hydel Projects

1124. SHRIMATI URMILABEN CHIMANBHAI PATEL: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total number of multi-purpose hydel projects approved by the Central Government;

(b) the number of projects where the construction is going on;

(c) the number of projects under dispute alongwith the reasons therefor and the number of projects delayed due to other reasons;

(d) whether it is a fact that hydel power is the cheapest power; the steps Government propose to take to exploit hydel resources to provide cheaper power to the people; and

(e) whether Government plan to take measures to check agitations which hinder projects and damage national interests and national development?

THE MINISTER OF WATER RE-SOURCES (SHRI JANESHWAR MISHRA): (a) Eight Multipurpose Hydel Projects have been approved by the Central Government.

(b) Construction is going on in all projects except one *i.e.* Lakhwar Vyasi Project.

(c) The following projects have been under dispute or delayed due to some other reasons.